

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3831
ANSWERED ON:08.08.2002
ADDITIONAL FUNDS FOR CREATION OF NEW COURTS
ASHOK NAMDEORAO MOHOL

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the various State Governments have requested the Union Government for allocation of additional funds for creation of new courts;
- (b) if so, the details thereof, State-wise;
- (c) the funds proposed to be allocated to the various States during the current financial year for the purpose, State-wise; and
- (d) the number of request pending for creation of additional courts for speedy disposal of cases, State-wise?

Answer

THE MINISTER OF LAW AND JUSTICE (SHRI K. JANA KRISHNAMURTHI):

(a) to (d) A Centrally Sponsored Scheme relating to development of infrastructural facilities for the judiciary is being implemented since 1993-94. The scheme includes construction of court buildings and residential houses for Judges/Judicial Officers covering High Courts and District/ Subordinate Courts. Funds are provided by the Planning Commission on the basis of Annual Plan Discussion. The funds are released to various States/Union Territories on the basis of the criterion laid down by the Planning Commission. From the current financial year, the funds for construction of Family Courts are also being provided under the Centrally Sponsored Scheme.

No specific proposal has been received from the State Governments for creation of new courts. However, the following State Governments have demanded 50% of the amount mentioned in the statement for setting up of additional judges in Family Courts in the State:

Statement
Name of the State No. of Family Courts proposed to be set up for setting up new Family Court
Amount Demanded
(Rs. lakhs)

Andhra Pradesh 23 1229.35

Bihar 38 256.44

Karnataka 3 116.50

Madhya Pradesh 7 179.83

Tripura 1 24.88

Uttaranchal 13 289.28

. Family Courts since set up.

. Includes 5 Family Courts already set up Note: allocation to the States will be made as per norms.